204	Written Answers to	[RAJYA SABHA]		Unstarred Questions	
1	2	3	4	5	6
29.	Andaman and Nicobar Islands	5	1109	1149	103.6
30.	Chandigarh	1	1000	661	66.1
31.	Dadra and Nagar Haveli	1	60	35	58.3
32.	Daman and Diu	2	150	56	37.3
33.	Delhi	10	6250	13552	216.8
34.	Lakshadweep	4	64	0	0.0
35.	Puducherry	4	419	280	66.8
Total		1391	347859	411992	118.4

Attacks on Churches in Delhi

237. SHRI K. K. RAGESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is reported that many Churches in Delhi including the St. Sebastians Church in Dilshad Garden, the St. Alphonsa Church in Vasant Kunj, Syro-Malabar Catholic Church at Jasola in Okhla, Our Lady of Graces Church in outer Delhi, were vandalized recently;

(b) if so, the action taken by the Ministry to book the guilty in the above incidents;

(c) whether any impartial inquiry was conducted on this issue and anyone is booked; and

(d) if so, whether Government has made any arrangement to ensure adequate security to Christian institutions in the backdrop of repeated attacks?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (d) Details of incidents in Churches reported to Delhi Police in the recent past and action taken are given as under:-

- (i) 01.12.2014 Fire incident at St. Sebastian Church, Dilshad Garden: Investigation underway.
- (ii) 6.12.2014 Breaking of window pane of Jasola Church: After due enquiry, the matter has been closed.
- (iii) 3.01.2015 Fire incident at Church of Resurrection at Sector-6, Rohini: Cancellation report in the case has been sent to the Court.

- (iv) 14.01.2015 Vandalism at Vikas Puri Church: Three persons were arrested in this case, who were later released on bail by the court. Chargesheet has been prepared and sent to Court on 20.03.15.
- (v) 02.02.2015 Theft at Saint Alfonso Church, Vasant Kunj: Case is entrusted to Special Task Force and further investigation is underway.
- (vi) 23.05.2015 Theft at Chavara Elias Kuriskose in Hari Nagar: Accused arrested.

Union Home Secretary convened a meeting on 13th February, 2015 with the Commissioner of Police, Delhi to discuss the measures which need to be adopted by the Delhi Police to prevent recurrence of such cases in the future. Suitable instructions were given to Delhi Police to ensure enhanced deployment of forces around religious places, intensive patrolling in vulnerable areas, installation of CCTV cameras etc. Commissioner of Police has also been asked to take all possible steps in the right earnest to ensure that the culprits in these cases are apprehended quickly. Ministry of Home Affairs is closely monitoring the progress of investigation in the incidents.

Following steps have been taken by the Delhi Police to ensure safety of places of worship in the capital:-

- (i) All the Churches have been identified and assessed for their security arrangements.
- (ii) These Churches have been depicted/plotted on a map for a holistic view.
- (iii) All the concerned officers specially DCPs and SHOs concerned have been directed to take care of security of these worship places.
- (iv) PCR Vans, Emergency Response Vehicles and motorcycle patrols have been deployed around the Churches for enhanced security. At all vulnerable locations, static deployment is made during night hours.
- (v) There are 240 Churches in Delhi. The DCP and police station staff have also been directed to make surprise visit to the Churches.
- (vi) The directors and management of these institutions have been requested to install CCTV cameras and deploy guards for the safety and security of these places. At present, 161 Churches have installed CCTV Cameras. 54 Churches have got installed CCTV cameras on the insistence of Police.
- (vii) Contact numbers of Coordinators of religious places have been exchanged with concerned police station staff.

- (viii) All field officers have been directed to keep a Visitors' Register in each Church for making necessary entries by patrolling staff, in order to ensure proper patrolling.
 - (ix) Local sources have been motivated to provide inputs for any such imminent mischief well in advance.
 - (x) A new Facebook page "Minority Brethren" has been created by Delhi Police for posting problems related to any institution or school etc.
 - (xi) A DCP level officer has been nominated as nodal officer for the redressal of the problems of minority community.
- (xii) The steps so taken for the security and safety of the Churches have been given wide publicity through media with an aim to reach the masses.

Loss to A.P. due to State Reorganisation Act

238. SHRI C. M. RAMESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Andhra Pradesh is losing ₹ 3,800 crores due to State Reorganisation Act which provides for apportionment of assets based on geographical location while liabilities are apportioned based on population ratio of Andhra Pradesh and Telangana;

(b) whether it is also a fact that the Chief Minister of Andhra Pradesh has written a letter to Government to modify the sections to provide equal sharing of revenue realizable from collection of arrears of taxes; and

(c) if so, what action the Ministry has taken to rectify the mistake in the AP Reorganisation Act?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) No, Sir.

(b) Yes, Sir.

(c) Sections 50, 51 and 56 of the Andhra Pradesh Reorganisation Act, 2014 make provision of recovery of arrears of the tax or duty on property, including arrears of land revenue, loans, advances etc. and liabilities to refund any tax due, land revenue etc. collected in excess of demand from the date of bifurcation of the State. There is no anomaly in the provisions of the Act passed by the Parliament.